



In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 19TH DECEMBER, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>ADMISSION NSA</u>				
1)	W.P.(CrI.)/11/2018	SMT. RANJU SINGH Vs STATE OF MANIPUR	MR. N IBOTOMBI	MR S SURESH, ASG MR. S NIRANJAN
<u>ADMISSION</u>				
2)	CONT.CAS(C)/214/2016	GUIJULIU DAIMAI Vs BB SHARMA IAS AND 1 ORS	MS S SHUBHARANI DEVI MR ID GIL MS. L REBIKA MS. TH PREMLATA MR. M RAKESH	MR. TH IBOHAL MR. H DEBENDRA, GA DR RK DEEPAK MR. A VISCOUNT MR K SITALJIT MR MAHESH ANGOM
3)	With MC(CONT.CAS(C))/210/2017	SMT. GUIJULIU DAIMEI Vs SHRI B.B SHARMA, IAS	MR. N IBOTOMBI, CGSC	Ms NG SARAH DEVI
4)	MC(WA)/82/2018 WITH WA 8/2018 (D/O), WP(C) 691/2016(D/O), WA 12/2018 (D/O), WP(C)627/2016 (D/O), WA 13/2018 (D/O), WP(C) 666/2016 (D/O), WA 14/2018 (D/O)	THINGUJAM ROMESH SINGH AND 14 ORS Vs KONSAM JAYCEE SINGH AND 6 ORS	MS H KUNJESHORI MR. BP SAHU	MR. KH TARUNKUMAR AG

- 5) **With** MC(WA)/83/2018
WITH WA 8/2018 (D/O),
WP(C) 691/2016(D/O), WA
12/2018 (D/O),
WP(C)627/2016 (D/O), WA
13/2018 (D/O), WP(C)
666/2016 (D/O), WA
14/2018 (D/O)
- THINGUJAM ROMESH
SINGH AND 14 ORS
Vs
KONSAM JAYCEE SINGH
AND 6 ORS
- Ms H KUNJESHORI
MR. BP SAHU
- MR. KH TARUNKUMAR
AG
- 6) **With** MC(WA)/84/2018
WITH WA 8/2018 (D/O),
WP(C) 691/2016(D/O), WA
12/2018 (D/O),
WP(C)627/2016 (D/O), WA
13/2018 (D/O), WP(C)
666/2016 (D/O), WA
14/2018 (D/O)
- KONTHOUJAM KANAN
SINGH AND 4 ORS
Vs
NINGTHOUJAM
SHANTIKUMAR SINGH
AND ORS
- MR. S BISWAJIT
- MR. KH TARUNKUMAR
MR. S LOKHENDRO
GA
- 7) **With** MC(WA)/85/2018
WITH WA 8/2018 (D/O),
WP(C) 691/2016(D/O), WA
12/2018 (D/O),
WP(C)627/2016 (D/O), WA
13/2018 (D/O), WP(C)
666/2016 (D/O), WA
14/2018 (D/O)
- KONTHOUJAM KANAN
SINGH AND 4 ORS
Vs
NINGTHOUJAM
SHANTIKUMAR SINGH
AND ORS
- MR. S LOKHENDRO
MR. S BISWAJIT
- MR. KH TARUNKUMAR
GA

HEARING

- 8) CrI.A./3/2014
WITH PAPER BOOK FIXED
- KSH KAMESHORE SINGH
Vs
W TOMCHA SINGH AND 7
ORS
- MR. A ASHOK SHARMA
MR. N GOJEN
MR. CH NGONGO
- MR. CH NGONGO
MR. CH NGONGO
- MR. CH NGONGO
MR. S SHYAMCHARAN
MR RK GOPAL SINGH
MS G SHANTA DEVI
GA
MR. S LAKHIKANTA
MR. TH SHANTIKUMAR
MR N IBOCHA OBA SINGH

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

SUPPLEMENTARY CAUSE LIST WILL FOLLOW

**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**